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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2017
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Paritha Venkateswaran	Counsel for Petitioner	
2.	B. Hanay For Ananth Subicharan	in L Resp-1,2,3 & 5 -	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to bring certain subsequent events to the notice of this Tribunal by way of filing affidavit. At request, time is enlarged. Put up on 07.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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